

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) 1,08,78, 249*

(b) 3,84,221*

*These figures are provisional.

GOVERNMENT CONTROL OVER SPORTS EVENTS IN INDIA

*211. SHRI A. P. CHATTERJEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have any control or supervision over the sports events and games held in India in which foreign teams participate;

(b) if so, the extent of such control or supervision; and

(c) what is the role of Government vis-a-vis private sports bodies?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) to (c) Government do not have any direct control or supervision over the sports events held in India in which foreign teams participate. Government's permission is however necessary for inviting foreign teams. In order to assist the development of Sports in the country, financial assistance is rendered by Government in deserving cases involving certain accounts and audit control. The responsibility for organising in a befitting manner the sports events in India in which foreign teams participate, however, rests with the National Sports Federations concerned which are autonomous organisations.

विदेशी दूतावासों में चोरी की बारदातें

*212. श्री जगत नारायण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी तथा फरवरी, 1967 में दिल्ली में स्थित विदेशी दूतावासों में चोरी की कितनी बारदातें हुई; और

(ख) इनको रोकने के लिये सरकार ने क्या इन्तजाम किये हैं ?

†[THEFTS IN FOREIGN EMBASSIES

*212. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of theft which occurred in the foreign embassies in Delhi during the months of January and February, 1967; and

(b) the arrangements made by Government to check such cases?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) कोई नहीं ।

(ख) उन क्षणों में जहाँ विदेशी दूतावास स्थित हैं पुलिस द्वारा गाड़ियों में और पैदल जबरदस्त गश्त की जाती है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Nil.

(b) Intensive patrolling, mobile and on foot, by policemen is being done regularly in the areas where the foreign embassies are located.]

EDUCATION COMMISSION'S RECOMMENDATIONS

*213. SHRI N. R. M. SWAMY: SHRI ARJUN ARORA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the implementation of the Education Commission's recommendations this year has received a serious set back:

(b) if so, the reasons therefor;

(c) when the implementation is likely to start; and

†[] English translation.

(d) whether the cooperation of the State Governments in this regard has been assured?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) No, Sir.

(b) Does not arise.

(c) Steps are being taken to implement the report quickly. A conference of the State Education Ministers is being convened at New Delhi on April 28-29, 1967, to discuss the recommendations of the Commission and to decide upon an immediate programme of action. Before that, the Union Education Minister will pay a visit to a few States for individual consultations.

A Committee of Members of Parliament is also proposed to be set up to discuss the recommendations of Commission.

The report is proposed to be placed before Parliament for discussion during the next session. In the light of the comments given by the State Governments and the discussion in Parliament, decisions on the main recommendations will be taken and the implementation will start, to the extent financial resources permit, during 1967-68 itself. This programme is expected to be expanded from 1968-69 onwards.

(d) The Government of India is seeking for, and feels confident that it will get, the full cooperation of the State Governments in this matter.

GRIEVANCES OF TELEGRAPHISTS

*214. **SHRI P. K. KUMARAN:**
SHRI T. V. ANANDAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the grievances of the Telegraphists who started a 'work to rule' campaign on the 27th December, 1966

(b) whether any steps have been taken to arrive at an understanding with them; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The telegraphists have submitted only one demand, asking for a higher pay scale compared to the clerical and other allied cadres who are also in the same pay scale.

(b) Several discussions and meetings took place before December 27, 1966, when the agitation started. Even subsequently, a number of meetings and discussions were held between the P & T Board and the Union. The Union has, however, withdrawn the agitation without any pre-condition, after meeting the Minister on March 22nd.

(c) Does not arise.

SUBSIDY FOR PURCHASE OF TEXT BOOKS

*215. **SHRI R. P. KHAITAN:** Will the Minister of EDUCATION be pleased to refer to the answer to Unstarred Question No. 340 given in the Rajya Sabha on the 18th November, 1966 and state:

(a) whether any final decision has been taken by Government to give subsidy to students at the University level for the purchase of text books.

(b) if so, what are the details of the scheme; and

(c) if not, how long will Government take to finalize the scheme?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.